

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 5258
TO BE ANSWERED ON 02.04.2025**

REHABILITATION OF FAMILIES/HABITANTS OF RAILWAY LAND

5258. SHRI ARUP CHAKRABORTY:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether Government has decided to evict more than 5000 habitants of Adra area from railway land, if so, the details thereof;**
- (b) the details of the total area of railway land available towards Nituria block side portion and land required for siding construction; and**
- (c) the details of the proposal of the Government to run the existing school of the area and rehabilitation of families and habitants therein?**

ANSWER

**MINISTER OF RAILWAYS, INFORMATION & BROADCASTING AND
ELECTRONICS & INFORMATION TECHNOLOGY
(SHRI ASHWINI VAISHNAW)**

(a) to (c): Adra railway station located in the state of West Bengal has been identified for development under Amrit Bharat Station Scheme. Availability of encumbrance free land is an important component for any infrastructure project. For the ongoing development work under Amrit Bharat Station Scheme at Adra Station, eviction notices have been served to people living unauthorisedly on Railway land in Adra under the Public Premises (Eviction of Unauthorised Occupants) Act, 1971.

The total area of railway land available towards Nituria Block side portion is 91.20 Hectare out of which 3.24 Hectare of land has been handed over to Gati Shakti Multimodal Cargo Terminal (GCT) operator for construction of Terminal.

Presently, no eviction notice has been issued to any school falling in encroached area. The schools on railway land in the Adra Division will continue to run as per the provision of the land agreement executed between school authorities and railway administration. In order to get the railway land vacated, sufficient opportunity is given by railway administration to people occupying railway land unauthorisedly before undertaking any action for eviction to minimise the hardship to the people. Also, railways co-operate with State Government to ensure proper resettlement of the displaced people.
